

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 692
ANSWERED ON 7TH DECEMBER, 2023**

IMPLEMENTATION OF NCAP

**692. SHRI PRATAPRAO JADHAV:
SHRI SHRIRANG APPA BARNE:
SHRI SUDHEER GUPTA:
SHRI SANJAY SADASHIVRAO MANDLIK:
SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the number of road accidents has increased by six per cent to more than 4.6 lakh in the year 2022 and if so, the details thereof;**
- (b) whether the Government proposes to install in-built collision warning signal system i.e. Moving of Information System (MOIS) in certain categories of 4-wheelers to reduce the possibility of collision for safety of riders and pedestrians;**
- (c) if so, the details thereof and the salient features of the said system;**
- (d) whether the Government has implemented the Bharat New Car Assessment Programme (NCAP); and**
- (e) if so, the details thereof and if not, the time by which it is likely to be implemented?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Ministry publishes "Road Accidents in India" annually based on data received from Police Departments of States/ UTs. As per the report, Number of road accidents in the country during the Year 2022 were reported as 4,61,312. The years 2020 and 2021 were affected by the COVID-19 pandemic.

The Road Accidents in India Report, 2022 gives the following data on road accidents:

Year	No. of Road Accidents
2001	4,05,637
2002	4,07,497
2003	4,06,726
2004	4,29,910
2005	4,39,255
2006	4,60,920
2007	4,79,216
2008	4,84,704
2009	4,86,384
2010	4,99,628
2011	4,97,686
2012	4,90,383
2013	4,86,476
2014	4,89,400
2015	5,05,770
2016	4,84,756
2017	4,69,242
2018	4,70,403
2019	4,56,959
2020*	3,72,181
2021*	4,12,432
2022	4,61,312

*** Covid affected years**

(b) & (c) As per information from ARAI, Pune, the Government vide its recommendary technical committees viz., Central Motor Vehicle Rules-Technical Standing Committee (CMVR-TSC) and Automotive Industry Standards Committee (AISC) has taken up the work to formulate standard on Moving Off Information Systems (MOIS) for vehicles of categories M2 (Category M2 means a motor vehicle used for carriage of passengers, comprising nine or more seats in addition to the driver's seat and having a maximum Gross Vehicle Weight not exceeding five tonnes), M3 (Category M3 means a motor vehicle used for carriage of passengers, comprising nine or more seats in addition to the driver's seat and having a Gross Vehicle Weight exceeding five tonnes), N2 (Category N2 means a motor vehicle used for carriage of goods and having a Gross Vehicle Weight exceeding 3.5 tonnes but not exceeding 12 tonnes) and N3 (Category N3 means a motor vehicle used for carriage of goods and having a Gross Vehicle Weight exceeding 12 tonnes).

MOIS is an advanced driver assistance system to aid drivers in low-speed moving off from rest manoeuvres that involve collisions between M2, M3, N2 and N3 vehicle category vehicles and vulnerable road users

(pedestrians and cyclists). MOIS detects and inform the driver of the presence of pedestrians and cyclists in the close-proximity forward blind-spot of the vehicle and, if deemed necessary based on manufacturer strategy warn the driver of a potential collision.

(d) & (e) Ministry vide G.S.R. 698(E) dated 27th September, 2023 has inserted a new Rule 126E in the Central Motor Vehicles Rules (CMVR), 1989 regarding Bharat New Car Assessment Program (BNCAP).

The car assessment programme under the Rule 126E is applicable on the type approved vehicles of category M1 (Category M1 means a motor vehicle used for carriage of passengers, comprising not more than eight seats in addition to the driver's seat), manufactured or imported in the country on or after the 1st day of October, 2023. Nothing in this rule shall apply to a vehicle exempted under rule 126.

BNCAP is a voluntary program, which introduces the concept of safety rating of passenger cars and empowers consumers to take informed decisions.
